

THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

C.P.NO. 91/92 in O.A. No. 922/93.

Date of Order: 18-10-94.

Between:

1. B.Ramesh,
2. P.Thirumala Rao
3. P.S.Venkata Rao.
4. K.Padmakumar.
5. M.Maheswara Rao
6. S.V.Subrahmanyam.
7. K.N.B.Sarma.
8. B.N.Achary.
9. P.Govinda Rao.
10. V.Satyanarayana.

Applicants.

and

1. Sri A.Ramjee,
The General Manager, S.E.Rly,
Garden Reach, Calcutta.
2. Sri A.Sen Gupta,
Chief Personnel Officer, S.E.Rly,
Garden Reach, Calcutta.
3. Sri J.K.Kohli,
Divisional Railway Manager(P) S.E.Rly,
Waltair, Visakhapatnam-4.

Respondents.

For Applicants: Mr.P.B.Vijayakumar, Advocate
For the Respondents: Mr.V.Bhimanna, SC for Rlys.

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO

AND

THE HON'BLE MR.R.RANGARAJAN : MEMBER(ADMIN)

The Tribunal made the following Order:-

As OA 922/93 is disposed of today, this contempt
is not pressed. Accordingly, it is dismissed. No cost

Deputy *Amolak* 26-10-94
CC

To

1. Sri A.Ramjee, General Manager, S.E.Rly, Garden Reach, Calcutta.
2. Sri A.Sen Gupta, Chief Personnel Officer, S.E.Rly, Garden Reach, Calcutta.
3. Sri J.K.Kohli, Divisional Railway Manager(P) S.E.Rly, Waltair, Visakhapatnam.
4. One copy to Mr.P.B.Vijayakumar, Advocate, CAT.Hyd.
5. One copy to Mr.V.Bhimanna, SC for Rlys, CAT.Hyd.
6. One spare copy.

pvm

John 26/10/94